

Central Administrative Tribunal
Principal Bench, New Delhi.

(3)

ORAL-2584/96

New Delhi this the 24th day of January, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Sh. S. P. Biswas, Member (A)

Shri Gaurav Saini,
S/o Shri H.S. Saini,
R/o Q-4-2, Police Flats,
Police Station Model Town,
Delhi-9.

.... Applicant

(through Shri R.P. Aggarwal, advocate)

versus

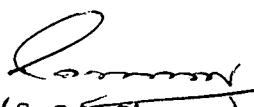
The Secretary,
Staff Selection Commission,
Block No.12, C.G.Q. Complex,
Lodi Road, New Delhi-3.

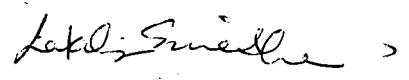
.... Respondent

(through Shri N.S. Mehta - None present)

ORDER (ORAL)
by Hon'ble Smt. Lakshmi Swaminathan, Member (A)

Shri R.P. Aggarwal, learned counsel for the applicant submits that the relief prayed for in this application has been granted to the applicant by the respondents. In view thereof, the learned counsel seeks permission to withdraw this application. Permission is granted. The O^A is accordingly disposed of as withdrawn. No order as to costs.


(S.P. Biswas)
Member (A)


(Mrs. Lakshmi Swaminathan)
Member (J)

/gtv/